GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2888 ANSWERED ON:12.12.2011 ONE RANK ONE PENSION Bajwa Shri Partap Singh;Pakkirappa Shri S.;Sushant Dr. Rajan

Will the Minister of DEFENCE be pleased to state:

- (a) whether the gap between past pensioners and their younger equivalents retiring from the armed forces keeps widening with every successive pay commission;
- (b) the steps taken by the Government towards reducing this gap;
- (c) whether the Government has any proposal to reconsider the demand of one rank-one pension in this regard and implement it as demanded by the ex-servicemen;
- (d) if so, the number of ex-servicemen likely to be benefited and the financial burden likely to be resulted therefrom; and
- (e) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) & (b): Not necessarily over the years several improvements have been made in pension of past pensioners. The pension of past pensioners have revised in accordance with recommendation of each successive Pay Commission, as accepted by the Government. The Sixth Pay Commission had recommended fitment formula and modified parity for past pensioners, in order to reduce the gaps, which were accepted by the Government.
- (c) to (e): Pension improvement is an ongoing process and considerable improvements have been made in the pensions of armed forces personnel. The Group of Ministers (GoM) had in 2005 improved the pensionary benefits of PBORs. On the recommendations of PMO, a Committee was set up under the Chairmanship of Cabinet Secretary in June, 2009 to look into the issue of 'One Rank One Pension and other related matters'. After considering all aspects of the matter, the Committee keeping in mind the spirit of the demand, suggested several measures to substantially improve pensionary benefits of Personnel Below Officer Rank (PBOR) and Commissioned Officers, which have been accepted by the Government and orders for implementation of all the recommendations have been issued. These are available at www.pcdapension.nic.in.